NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 72/2017 IN CP (IB) NO. 08/Chd/CHD/2017

In the matter of:

M/s. Super Multicolor Printers (P) Ltd.Applicant/Corporate Debtor.

Present: Mr. G.S. Sarin, Practising Company Secretary for Applicant/

Corporate Debtor.

Mr. P.D. Sharma, Resolution Professional.

Mr. Satyen Vaidya, Sr. Advocate with Mr. Vivek Sharma, Advocate for Himachal State Electricity Board. Ltd. (Respondent

Nos. 1 to 3).

Mr. D.K. Gupta, Advocate for Punjab National Bank (Respondent

No. 4).

Reply to CA No. 72/2017 has been filed by the HPSEBL (Respondent Nos. 1 to 3) and copies supplied to the Authorised Representative of the Corporate Debtor. Mr. D.K. Gupta, Advocate representing the Punjab National Bank (Respondent No. 4) submits that he will be filing his reply to the Application in the registry today. Let the needful be done during the course of the day. Copy has already been supplied to the counsel opposite.

List the matter on 12.09.2017 for arguments.

(Justice R.P.Nagrath) Member (Judicial)

August 22, 2017

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IN

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